

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 26
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce

.... Petitioner/Applicant

v.

M/s. Sonear Industries Ltd. & Anr.

.... Respondent

Order U/s. 7 of Insolvency & Bankruptcy Code (IBC), 2016 (Liq.)

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Not marked

For the Respondent : Not marked

ORDER

CA-2481/2019

The matter is partly heard, as prayed by the Ld. Counsel appearing for the Applicant/Liquidator, let the matter be placed before the Principal Bench on **13.05.2024**.

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

15.04.2024
Lalit